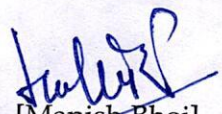


REVISED

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 09/03/2026 TO 12/03/2026
[13/03/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"Guwahati" Bench (Physical)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, Accountant Member (Physical Court Hearing at 10.30 A.M.)	Physical Hearing at ITAT, Guwahati
"SMC" Bench (Hybrid)	Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"Cuttack" Bench (Hybrid)	Shri Laxmi Prasad Sahu, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "SMC" & "D" Bench)	Court Room No.2
"C" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) [For 10/03/2026 to 12/03/2026]	Court Room No.3
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing after completion of "C" Bench [For 10/03/2026 to 12/03/2026]	Court Room No.3
"D" Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Cuttack" & "C" Bench	Court Room No.4

- Note : 1. "A" & "B" Bench of ITAT, Kolkata will not function during this week.
2. "C" Bench will not function on 09/03/2026.
3. Ranchi Bench will not function on 09/03/2026.
4. Patna Bench will not function during this week.
5. Court Room No. may be changed if any technical problem arises.


[Manish Bhoi]
Assistant Registrar
09/03/2026